

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5775  
ANSWERED ON:29.04.2015  
FEE HIKE IN IITs AND IIMs  
Puttaraju Shri C.S.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the tuition fees in Indian Institutes of Technology and Indian Institutes of Management has been increased and if so, the details thereof;
- (b) the reasons for such hike in fees of these institutions;
- (c) whether the Government is aware that this hike in fees would adversely effect students of poor and lower middle class who are already in trouble due to price rise/ inflation and if so, the response of the Government thereto;
- (d) whether the Government would review the fees hike and roll it back; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SMT. SMRITI ZUBIN IRANI)

(a) & (b) : Based on the recommendations of the group of Directors of the Indian Institutes of Technology (IITs) and the Standing Committee of the IIT Council, the Council of the IITs, in its. 46th meeting, held on 07.01.2013, decided to revise the fee of the Undergraduate (UG) students from Rs. 50,000 per annum to Rs. 90,000 per annum from the academic year of 2013-14. As regards Indian Institutes of Management (IIMs), seven of the 13 IIMs, namely IIM Calcutta, Lucknow, Indore, Kozhikode, Shillong, Ranchi and Trichy have not effected any hike, whereas IIM Ahmedabad has hiked it from 12.00 lakh to 13.20 lakh, IIM Bangalore from 17.00 lakh to 18.70 lakh ,IIM Rohtak from Rs.9.00 lakh to Rs.10.51 lakh, IIM Raipur from Rs.9.85 lakh to 10.51 lakh, IIM Udaipur from Rs.8.00 lakh to 9.50 lakh and IIM Kashipur from Rs.4.68 lakh to Rs.6.14 lakh. The fee has been increased from the current year to cater to the increase in the cost. Being autonomous institutions, IIMs, can decide upon the quantum of fees to be charged from the students in reasonable way with approval of their Board of Governors.

(c) : In IITs while the students (upto 25% of intake strength), whose annual parental income is less than Rs.4.50 lakhs are exempted from payment of tuition fee and are also paid stipend for ten months in an academic year. The SC/ST students are exempted from payment of tuition fee irrespective of their parental income and those whose parental income is below Rs. 4.50 lakhs per annum, are entitled to free hostel accommodation, messing and pocket allowance. IIMs also provide need-based scholarships/financial assistance and offer financial aid to the students from economic weaker section so as to ensure that capable students are able to pursue the programmes irrespective of their financial status. In addition, institutions work intensively with financial institutions to facilitate easy bank loans to be made available to the students requiring the same.

(d) : No, Madam.

(e) : Does not arise.